

- (b) if so, the details thereof;
- (c) whether there is a disparity in the respective remunerations of the workers of Anganwadi and Mini-Anganwadi Centres;
- (d) if so, the details thereof and the steps taken to remove such disparity;
- (e) whether Government proposes to revise the status of Mini-Anganwadi Centres; and
- (f) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) and (b) The Review Committee was constituted by the Government in 2006 to examine the current levels of Honorarium of Anganwadi Workers and Helpers and other related issues. The Report submitted by the Committee was accepted by the Government on 30.07.2008. Accordingly, the honorarium of Anganwadi Workers of Anganwadi Centres (AWCs) was enhanced by Rs.500/- per month over and above the last honorarium drawn by them. Similarly, for Anganwadi Helpers of AWCs and Anganwadi Workers of Mini-AWCs, the honorarium was enhanced by Rs.250/- per month over and above the last honorarium drawn by them. The enhanced Honorarium is payable *w.e.f.* 1.4.2008.

(c) and (d) The honorarium being paid to Anganwadi Workers of Anganwadi Centres (AWCs), out of grant-in-aid released by the Government of India ranges from Rs. 1438/- to Rs.1563/- per month, depending upon their qualification and experience, whereas Anganwadi Workers engaged in Mini-Anganwadi Centres are paid an honorarium of Rs.750/- per month.

The difference in honorarium being paid to these workers is on account of catering of lesser population (150-300 in tribal areas and 150-400 in rural/urban areas) by a Mini-AWC as compared to an AWC which caters a population in the range 300-800 in tribal areas and 400-800 in rural/urban areas.

(e) and (f) Presently, there is no such proposal.

Reports of NCW

†1983. MISS ANUSUIYA UIKEY: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of the reports submitted by the Chairperson and members of the National Commission for Women (NCW) during the last three years;
- (b) the action taken so far by Government on the reports; and
- (c) the present status of the reports on which no action has been taken so far and by when the action would be taken?

†Original notice of the question was received in Hindi.

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) to (c) The information is being collected and will be laid on the Table of the House.

Amendments to Sexual Assault Bill

1984. SHRIMATI BRINDA KARAT: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether the recommendations of the National Commission for Women (NCW) proposing amendments to the Sexual Assault Bill submitted to the Government are being incorporated;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) to (c) The suggestions of National Commission for Women (NCW) with respect to amendments to the Criminal Major Laws to tackle gender specific crimes are under consideration.

Anganwadis in Maharashtra

1985. SHRI Y.P. TRIVEDI: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the number of Anganwadis functioning in Maharashtra, taluka-wise;

(b) the number of Anganwadi workers employed in these Anganwadis, taluka-wise and post-wise;

(c) the remuneration paid to them by the Central Government and the contribution made by the State; and

(d) whether there is any proposal to increase their remuneration and to improve their service conditions?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) and (b) There are 81982 Anganwadi Workers and 80260 Anganwadi Helpers working in 83798 functional Anganwadis in Maharashtra. Taluka-wise details are available at Ministry's Website: www.wcd.nic.in/icdsimg/mahawwawh2009.htm.

(c) Presently, the honorarium being paid to Anganwadi Workers ranges from Rs.1438/- to Rs.1563/- per month, depending upon their qualifications and experience, whereas Anganwadi Helpers and Anganwadi Workers engaged in Mini-AWCs are paid an honorarium of Rs.750/- per month. The details of the honorarium paid to them by Central Government and the contribution made by the State Government of Maharashtra are given in the Statement (See below).

(d) No, Sir.